

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. †1912**

TO BE ANSWERED ON FRIDAY, THE 02.08.2024

Circuit Bench of High Court in Rajasthan

†1912. Dr. Manna Lal Rawat:

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether the Government proposes to set up a circuit bench of Rajasthan High Court in Udaipur;
- (b) if so, the time by which the said bench is likely to be set up; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY AFFAIRS.**

(SHRI ARJUN RAM MEGHWAL)

(a): No Sir.

(b) & (c): Do not arise.